

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWRIT PETITION (CIVIL) Diary No(s). 67256/2025

POULOMI PAVINI SHUKLA & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(IA No. 49527/2026 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

Date : 10-03-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R. MAHADEVAN
HON'BLE MR. JUSTICE JOYMALYA BAGCHIFor Petitioner(s) : Mr. Parshant Bhushan, Adv.
Mr. Arvind Kumar Shukla, Adv.
Mr. Nihal Ahmad, AOR
Ms. Surbhi Khanna, Adv.
Mr. Kushagra Sinha, Adv.
Mr. Neena Shukla, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

1. Post this matter on 17.04.2026.
2. Meanwhile, the petitioners are permitted to file amended Writ Petition.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS(PREETHI T.C.)
ASSISTANT REGISTRAR